

OA No.1641/04

**10.04.2013**

**Hon'ble Mr. Justice S.S. Tiwari, J.M.**

**Hon'ble Ms. Jayati Chandra, A.M.**

Case called out in the revised call. None is present for the applicant. Shri M. Tripathi holding brief of Shri P.N. Tripathi, Advocate for the respondent No.4 is present.

Even on the last date the applicant was not present and specific observation was made by the Bench that if none appears for the applicant, suitable orders will be passed. The case is very old up to 2004. Accordingly, the OA is dismissed in default.

*J.Ch*

A.M.

*M*

J.M.

RKM/